NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Laysen & Tour on Livile &

SECTION OF THE COMPANIES ACT:

Companies Act 1956/2013/I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Ray esh Shah Advocak

Ahmed Chunawala

<u>Common Order</u> <u>CSP 204/230-232/NCLT/MB//MAH/2017</u> <u>CSP 205/230-232/NCLT/MB//MAH/2017</u>

At request of the RD office, Mumbai, list this matter tomorrow on 20.4.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)